

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P.(IB) -736(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Punjab National Bank
V/s
Narendra Gupta

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Sushmita Chauhan appeared for the Petitioner/Financial Creditor through VC. None appeared for the RP. None appeared for the Respondent/Personal Guarantor. The IRP has not submitted his report as yet. Registry is directed to issue court notice to the IRP, directing him to submit the report and a copy of the report be also served upon the Respondent/Personal Guarantor well before the next date of hearing. List this matter on **11.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)